GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1495

TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020

PM KISAN SAMMAN NIDHI

1495. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR: SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री

be pleased to state;

(a): the steps taken by the Government to assist landless farmers, agricultural labourers and sharecroppers;

(b): the details and the number of families dependent upon agriculture who do not own land, State-wise;

(c): whether all such families are covered under the PM Kisan Samman Nidhi scheme; and

(d): if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Government has extended assistance to landless farmers, agricultural labourers and sharecroppers through the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY).

(b): The data on number and area of operational holdings (defined as all land which is wholly or partly used for agriculture production and is operated as one technical unit by one person alone or with others without regard to the title, legal form, size or location) is collected as part of Agriculture Census conducted at five yearly intervals. As per the results of latest Agriculture Census 2015-16, State-wise number of wholly leased-in operational holdings is as under:-

Contd.....2/-

SI. No.	results of Agriculture Cen State/UT	Number ('000)
<u>31. NO.</u> 1	A & N Islands	Number (000) Neg
2	Andhra Pradesh	30
<u>2</u> 3	Arunachal Pradesh	0
		3
4	Assam Bihar	
5		4
6 7	Chandigarh	
	Chhattisgarh	Neg
8	D&N Haveli	Neg
9	Daman & Diu	0
10	Delhi	0
11	Goa	4
12	Gujarat	0
13	Haryana	C
14	Himachal Pradesh	Neg
15	Jammu& Kashmir	1
16	Jharkhand	2
17	Karnataka	Neg
18	Kerala	22
19	Lakshadweep	C
20	Madhya Pradesh	3
21	Maharashtra	1
22	Manipur	7
23	Meghalaya	C
24	Mizoram	C
25	Nagaland	Neg
26	Odisha	283
27	Puducherry	Neg
28	Punjab	7
29	Rajasthan	5
30	Sikkim	1
31	Tamil Nadu	10
32	Telangana	1
33	Tripura	2
34	Uttar Pradesh	21
35	Uttarakhand	Neg
36	West Bengal	118
	Total	531

(c) & (d): Landholding is the basic criteria of eligibility for benefit under PM-KISAN Scheme. No tenant farmers, sharecroppers, or landless agricultural workers are accordingly eligible for benefit under the Scheme.